

2019
High Court, Appellate Side,
Calcutta
NOTIFICATION
(Erratum)

No.2698-RG

Dated: The 20th May, 2019.

In continuation of the Hon'ble Court's Notification bearing no. 2254-RG dated 17.04.2019 and as per the direction of the Hon'ble Selection Committee dated May 20, 2019, it is hereby notified for further information that the following Officers in the WBJs are found eligible to appear in the Limited Competitive Examination, 2019, in the process of promotion to the cadre of District Judge (Entry Level), provisionally, subject to the decision of the application being filed by the Hon'ble High Court pursuant to the resolution of the Full Court Meeting dated 11.04.2019 and the result of cases pending before the Hon'ble Supreme Court of India, {Malik Mazhar Sultan's Case (Civil Appeal No. 1867 of 2006) and "All India Judges' Association" Case (WP (C) no. 1022 of 1989)}.

SL. NO.	NAME OF THE CANDIDATE	PRESENT PLACE OF POSTING
1.	Arijit Mukhopadhyay	CJM, Bankura.
2.	Smt. Bipasha Mondal	Deputy AGOT, WB.
3.	Melissa Gurung	ADJ, FTC-4, Alipore, South 24 Parganas.
4.	Abhiram Barman	ADJ, FTC, Chandernagore, Hooghly.
5.	Teerthankar Bhattacharyya	ACJM, Arambagh, Hooghly.
6.	Pradip Kr. Gangopadhyay	ADJ, FTC, Alipore, South 24 Parganas.
7.	Debasis Chowdhuri	CJ (SD), Diamond Harbour, South 24 Parganas.
8.	Sanjoy Kumar Sharma	ADJ, 1 st FTC, Lalbagh, Murshidabad.
9.	Smt. Moon Chakraborty	CJ (SD), Berhampore, Murshidabad.
10.	Kazi Abul Hasem	ADJ, FTC-1, Jangipur, Murshidabad.

By Order,

Sd/-
A. K. Mukherjee
Registrar General-cum-
Secretary, Selection
Board.